

DAILY BOARD DATED 08/09/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matters on Daily Board will be taken up

Sr.No.	Case Number	Parties Name	Stage
1	MA in SC ST 755/20	Manisha Uttam Kunde (Complainant) (Through Mulund P.S.) V/s Ramendu Deb and 7 Ors	Say & Hearing
2	RA SC ST 553/2020	State Government of Byculla Police Station (Agripada Division) V/s Ankit Sunil Gupta	Appearance
3	ABA 119/2020	Sunil Narendra Singh And 2 Others V/s State Byculla Police Station	Hearing
4	ABA 884/2020	Santosh Dattaram Chavan and 2 ors V/s The State Navghar Police Station	Say & Hearing.
5	ABA 906/2020	Ashish Manohar Jadhav V/s The State of Maharashtra through Mulund Police Station and Another	Appearance
6	ABA 934/2020	Bijay Kumar Sahu V/s The State of Maharashtra Through Mulund Police Station	Say
7	ABA 972/2020	Sunilkumar Gupta and Others V/s The State of Maharashtra Byculla Police Station	Appearance
8	MA SC ST 801/2020	Manisha Uttam Kunde V/s Ramendu Deb and 7 Ors.	Appearance
9	Cri. MA 1082/20 in BA 2432/2018 in MA 2045/2019-	Prakash Rajn Ayer V/s The State of Maharashtra- Chembur P. Stn.	Appearance